

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. C.P.(IB)/848(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - Lunkad Aluminium Limited
V/s
Electropath Services (India) Private
Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

CS Urmil Lodaya appeared for the Operational Creditor. None appeared for the Corporate Debtor. Court notice was sent to the Respondent which has been delivered as on 10.10.2022 as can be manifested from the track consignment report available on record. Since nobody has come on behalf of the Corporate Debtor despite service, the Corporate Debtor is proceeded against ex-parte. List this matter on **04.01.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)